

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NO. 895 OF 2017 AND
IA NOS. 551, 435 & 785 OF 2018

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited **Appellant(s)**
Versus
Lanco Anpara Power Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pulkit Agarwal
Ms Anushree Bardhan
Mr. Rajeev Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava

Counsel for the Respondent(s) : Mr. S.B.Upadhyay, Sr. Adv.
Mr. Sakya Singha Chaudhri
Mr. Avijeet Lala
Ms. Shikha Pandey
Ms. Astha Sharma
Mr. Nishant Kumar for R-1

Mr. C.K.Rai
Mr. Sachin Dubey for R-2

ORDER

List the matter for hearing on **Top of the Board on 07.08.2018**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member
Bn/pr

(Justice N. K. Patil)
Judicial Member